

DIVISION BENCH

ITEM NO.117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.94/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INVESTORDEN INFRATECH PVT. LTD. V/S PIGEON BUILDHOME PVT. LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Krishna Dev Vyas, Adv. : *For Financial Creditor*
Sh. M.P. Sahay with Ms. Awanitika, : *For Corporate Debtor*
& Sh. Sachin Kharb, Advs.

ORDER

Ld. Counsels representing the parties are present.

- 1.** In this case, the part arguments have already been advanced by the Ld. Counsels representing the parties.
- 2.** Ld. Counsel representing the Financial Creditor, however, seeks a short accommodation for rebuttal on behalf of the Financial Creditor.
- 3.** Let the matter be adjourned for further arguments on 15th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

29th April, 2024

Kavya Prakash Srivastava
(Stenographer)